(क) क्या इन्दौर में केन्द्रीय सरकार की कुछ इमारतें खाली पड़ी हैं, अगर हां, तो इन इमारतों से किराए की कितनी आमदनी हो सकती है;

(ख) इन इमारतों को प्रयोग में लाने के लिए क्या सरकार कोई कार्रवाई कर रही है, और अगर कर रही तो क्या ; और

(ग) इन इमारतों के संधारण पर प्रति वर्ष कितना रुपया व्यय होता है ?

†[CENTRAL GOVERNMENT BUILDINGS LYING VACANT IN INDORE

208. SHRI KRISHNAKANT VYAS: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether there are any Central Government buildings lying vacant in Indore; if so, the total rental income that can be had from these buildings;

(b) whether Government are taking any steps for utilising these buildings and if so, what; and

(c) what is the annual expenditure incurred on the maintenance of these buildings?]

निर्माण, आवास तथा संभरण मंत्री (सरदार स्वर्ण सिंह): (क) इन्दौर में भारत सरकार की कोई इमारत खाली नहीं पड़ी है।

(ख) और (ग). सवाल पैदा ही नहीं होते ।

†[THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a) No Central Government building is lying vacant at Indore.

(b) and (c). Do not arise.]

विस्थापित व्यक्तियों की प्रत्येक राज्य में पुनर्स्थापना

२०९. श्री नवाब सिंह चौहान : क्या पुनर्वास मंत्री यह बताने की कृपा करेंगे कि:

(क) सन् १९५१ से लगा कर पूर्वी और पश्चिमी पाकिस्तान से भारत आए हुए विस्थापित व्यक्तियों की संख्या क्या है और उन में से कितने कितने प्रत्येक राज्य में बसाए जा चुके हैं; और

(ख) भारत छोड़ कर पाकिस्तान जाने वाले विस्थापित लोगों की संख्या क्या है ?

†[DISPLACED PERSONS SETTLED IN EACH STATE]

209. SHRI NAWAB SINGH CHAUHAN: Will the Minister for REHABILITATION be pleased to state:

(a) the number of displaced persons who have come to India from East and West Pakistan since 1951 and how many of them have been settled in each State; and

(b) what is the number of displaced persons who have left India for Pakistan?]

पुनर्वास उपमंत्री (श्री जे० के० भोंसले): (क) अपेक्षित जानकारी एकत्रित की जा रही है और उपलब्ध होने पर सभा पटल पर रखी जाएगी।

(ख) कोई निश्चित जानकारी उपलब्ध नहीं है।

†[THE DEPUTY MINISTER FOR REHABILITATION (SHRI J. K. BHONSLE): (a) The information is being collected and will be placed on the Table of the Sabha in due course.

(b) No definite information is available.]

LAND CLAIMANTS FROM WEST PAKISTAN

210. SHRI M. VALIULLA: Will the Minister for REHABILITATION be pleased to state:

(a) the acreage of land claimed by displaced persons from (i) Sind, (ii)

†English translation.